NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL8 BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/2/2016

NAME OF THE PETITIONER(S)

: Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S)

: Swadharma Swaraajya Sangha & 13 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1.

A. K. Mylsamy

coursel for

for A. K. My harry & Associate LLP

@ Sent S. Zuis

Counsel for

Shri A K Mylsamy, counsel for petitioners present Shri Srenik S Jain, counsel for R3 to R7 present and sought time for submitting final arguments. Time extended at request. Put up on 17.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)